

**COURT-II**

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**Appeal No. 143 of 2014**

**Dated : 24<sup>th</sup> November, 2014**

**In the matter of:**

**Rai Bahadur Narain Singh Sugar Mills Ltd. ... Appellant(s)**

**Versus**

**Uttrakhand Electricity Regulatory Commission  
& Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Manu Mridul for R-2

**ORDER**

As the Bench did not assemble today, the matter is posted for hearing on **7<sup>th</sup> January, 2015.**

**Court Master**

rkt